<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 177 OF 2016

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tamil Nadu Spinning Mills Association			Appellant(s)
Vs. Tamil Nadu Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Kumar Mihir	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Mr. S. Vallinayaga	am for R-2 to 3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>11.01.2018.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss